

**Shri M. C. Shah:** Three weeks. These people will be here for about 3 weeks for training purposes. The classes opened on the 2nd of November.

**Shri D. C. Sharma:** May I know if anything has been done to acquaint the public with the salient features of the estate duty law?

**Shri M. C. Shah:** Yes, Sir. We have already advertised certain salient points about the Estate Duty Act. At the same time, we are publishing a lay man's book as we have published a lay man's book on income-tax.

**Shri L. N. Mishra:** May I know whether it is a fact that these trainees have been recruited from one particular State or from all over the country?

**Shri M. C. Shah:** All the States; 17 in number. There are 17 Circles in the Income-tax department. We have got officers from all of them.

**Shri G. P. Sinha:** May I know...

**Mr. Speaker:** We will go to the next question.

#### LAND ACQUISITION IN BIHAR

\*212. **Shri Jhulan Sinha:** Will the Minister of Defence be pleased to refer to the reply given to starred question No. 406 asked on the 3rd June, 1952 and state the exact position up-to-date regarding the payment of compensation for acquisition of land in Sabeya in Saran, Bihar?

**The Deputy Minister of Defence (Sardar Majithia):** Compensation has been paid in full in respect of the lands acquired in Sabeya in Saran, Bihar, except in the case of an area of 284.802 acres which was returned to original owners and in respect of which there was no question of payment of acquisition compensation.

**Shri Jhulan Sinha:** In view of the large investment that the Government has made in acquiring the land for that aerodrome, may I know whether the Central Government are taking proper steps to maintain the aero-

drome or they have left the maintenance to some other State or some other authority?

**Sardar Majithia:** We are maintaining this.

**Shri S. C. Samanta:** May I know whether in respect of the area which is going to be returned to the original owners, the cost of buildings, etc., that are standing there, will be recovered?

**Sardar Majithia:** There is no fresh area to be returned. It was already returned in 1948.

#### CROSS-WORD PUZZLES

\*213. **Th. Lakshman Singh Charak:** Will the Minister of Home Affairs be pleased to state whether the Central Government are proposing to bring forward a Bill for controlling the system of cross-word puzzles in the country?

**The Deputy Minister of Home Affairs (Shri Datar):** The question whether central legislation should be undertaken to ban cross-word puzzles is under consideration.

**Shri Dabhi:** May I know whether the Government are aware of the fact that numerous persons in the country waste their time and money...

**A few Hon. Members:** No, no.

**Mr. Speaker:** Order, order. Mr. Radha Raman.

**Shri Radha Raman:** May I know what is the number of newspapers in the country which are conducting these cross-word puzzles?

**Shri Datar:** I have no information at present.

**Shri Muniswamy:** May I know whether the Bill under consideration of Government will be confined only to cross-word puzzles or any other puzzles of the kind?

**Shri Datar:** The whole question is under consideration.

**Shri M. Khuda Baksh:** The hon. Minister stated that he did not know the number of newspapers conducting

these cross-words. He also stated that the question of banning these cross-words is under consideration. Will he kindly state whether he is proceeding without a knowledge of the extent of cross-word puzzles going on and the number of newspapers...

**Mr. Speaker:** Order, order; next question.

#### BAR COMMITTEE (REPORT)

**\*214. Th. Lakshman Singh Charak:** Will the Minister of Law be pleased to state what action Government have taken on the recommendations of the Bar Committee Report so far?

**The Minister of Law (Shri Biswas):** The Government of India have invited the views of the State Governments and of the Chief Justice and other Judges of the Supreme Court of India on the recommendations of the All-India Bar Committee. Further necessary action on the Committee's recommendations will be taken after their views are received.

**Th. Lakshman Singh Charak:** By which period, Sir, could we expect a decision in this matter?

**Shri Biswas:** We have not fixed any time limit for them to submit their opinion. We expect they will be available in the course of the next month. In that event, I should be in a position to introduce a Bill, if necessary, in the Budget session.

#### COMPANY LAW COMMITTEE

**\*215. Th. Lakshman Singh Charak:** (a) Will the Minister of Finance be pleased to state how many recommendations of the Company Law Committee have been accepted by Government?

(b) How many have been implemented so far?

(c) Is it a fact that a new organisation has been set up for this purpose?

(d) If so, will Government give the set up of the organisation?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) and (b). Attention of the Honourable Member is invited to the Statement of Objects and Reasons appended to the Companies Bill, 1953, which was introduced in the House on the 2nd September, 1953.

(c) Yes, Sir.

(d) A chart indicating the set up of the organisation is laid on the Table of the House. [See Appendix II, annexure No. 12.]

#### DEFENCE SERVICES COLLEGE

**\*219. Shri Bhagwat Jha:** (a) Will the Minister of Defence be pleased to state whether it is a fact that Officers from foreign countries attended the course held at Defence Services Staff College from October 1952 to September, 1953?

(b) If so, what was the number of such officers and to which countries did they belong?

(c) What was the number of Indian Officers who attended the course?

(d) Do Indian Officers also attend such courses in foreign countries?

**The Minister of Defence Organisation (Shri Tyagi):** (a) Yes.

(b) 5 foreign officers attended the course. They were 3 from U.K. and one each from Australia and Canada.

(c) 92.

(d) Yes.

**Shri Bhagwat Jha:** May I know, Sir, if this was a solitary instance or such colleges are run regularly by the Defence Ministry to train their officers?

**Shri Tyagi:** I am sorry I could not appreciate the significance of the question.

**Mr. Speaker:** Apart from the significance, has he got the information?

**Shri Tyagi:** The meaning also.